



Report

To,

The Chairperson
Hon'ble National Green Tribunal
Principal Bench, New Delhi

Subject :- Regarding the compliance of the order dated 09.08.2019 passed in Case No. 347/2016 Chandrabal Singh v/s Union of India and others pending before the Hon'ble National Green Tribunal, Principal Bench New Delhi.

This is submitted that in compliance to above mentioned order following Report is submitted for kind consideration -

All efforts are being made by Rajasthan State Biodiversity Board, Jaipur to comply with the order of the Honorable Court. In this regard, progress has been made. The latest status is as on 31.01.2020 as follows. The process of Constitution of the BMC's work is in progress and about 99 percent of the work has been completed. A report in this regard has been sent to National Biodiversity Authority (copy enclosed as Annexure 1). The registration of the constituted till now will be completed as soon as the proposals are received from the Panchayati Raj and Gramin Vikas Department.

It is submitted and informed that the work of creating the Public Biodiversity Register (PBR) is likely to take about one year. Gram Panchayat Elections are currently being held in the state of Rajasthan. Out of total 4 phases, elections for 3 phases has been completed in the month of January, 2020 and the election for the fourth phase will be held after the second week of April, 2020.

In some districts, the municipal corporations elections are likely to be completed by the month of June / July, 2020, in such a situation, only after the month of June / July, 2020 the BMC's will be able to work actively.

The amount of Rs.161.00 crore has been demanded from the State Government & The National Biodiversity Authority, in this regard by the Rajasthan State Biodiversity Board Chennai (NBA) has also been written in this regard. In the absence of funds, progress of work is very slow and on receipt of funds, it is planned to get this work done with the help of various departments, schools and subject matter experts. At present, the area of Rajasthan state is the biggest in India, due to lack of resources to reach far-flung areas, there is difficulty in performing the work.

Therefore, it is prayed to the Honable Court extend the limit for compliance of complete order to till 31.12.2021.

Approval of all the facts mentioned in the above report has been obtained from the Chairman, Rajasthan State Biodiversity Board, Jaipur.

Enclosure: Annexure-1

VERIFICATION

Verified at Jaipur on 13th of February, 2020 that the contents of the Report and correct to my knowledge, information, belief and as per record maintained and nothing material is concealed therefrom.

PLACE: Jaipur
DATE: 13-02-2020

FILED BY:

13.2.2020

Manoj Kumar Sharma
Deputy Conservator of Forests
Officer In charge in the matter for
Rajasthan State Biodiversity Board

Number of BMCs and PBRs Constituted in Rajasthan State (up to 31/01/2020)																								
Month	District Panchayats				Intermediate Panchayats				Village Panchayats				Traditional Panchayats			Urban Local Bodies				Overall Total			Percentage achievement	
	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared					
January, 2020	33	33	0	0	295	289	0	0	9885	9768	0	0	0	0	0	0	193	193	0	0	10,406	10,283	0	99

Annexure-1

Dr. G. V. Reddy, IFS
 Chairman,
 Rajasthan State Biodiversity Board,
 Jaipur

Dated 31st Jan 2020

